

(6)

CA No. 1303/06

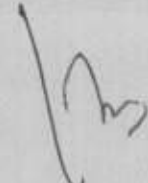
20.3.2008

Hon. Mr. Justice Khem Karan, V.C.

Shri M.K. Mishra appears for the applicant and Shri S.P. Sharma for the respondents.

Shri M.K. Mishra, Counsel for the applicant states that the relief which has been claimed in this OA, has already been granted by the department. So this OA becomes infructuous and may be dismissed as such.

The OA is dismissed as infructuous
No order as to costs.


V.C.

